

**Company:** Sol Infotech Pvt. Ltd.

Website: www.courtkutchehry.com

**Printed For:** 

**Date:** 06/12/2025

## (2024) 07 SIK CK 0038 Sikkim High Court

Case No: Writ Petition (C) No. 31 Of 2022

Maya Devi Darjee APPELLANT

۷s

Executive Engineer, Sikkim
Investigation Division, Central
Water Commission, Government
Of India

**RESPONDENT** 

Date of Decision: July 31, 2024

Hon'ble Judges: Bhaskar Raj Pradhan, J

Bench: Single Bench

Advocate: Bhaichung Bhutia, Natasha Pradhan

## **Judgement**

Bhaskar Raj Pradhan, J

- 1. An adjournment is sought on the ground that the learned Deputy Solicitor General of India is out of station taking care of her ailing father. Not
- opposed by the learned counsel for the petitioner.
- 2. The matter is adjourned to 12.09.2024.